

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 20-08-2016

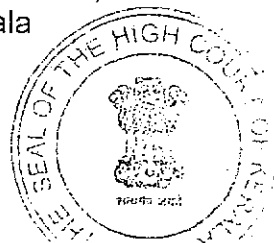
PROCEEDINGS

Judiciary - Transfer and postings of Munsiff-Magistrates in state- Orders issued.

ORDER NO. B1(A) - 66290 / 2016

As part of the transfer and posting of Munsiff-Magistrates and to meet the exigencies of service, the following orders are issued: The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

Sl. No (1)	Name and Designation (2)	Proposed station (3)	Charge of column II to be handed over to (4)	Charge to be taken from (5)
1	Smt. Aaj Sudarsan, JMFC-II, Ernakulam	Judicial Magistrate of the First Class-III, Ernakulam	Continue to hold	Addl.Munsiff(RCC), Ernakulam
2	Shri M.R.Sasi, Munsiff, Parappanangadi	Judicial Magistrate of the First Class-I, Tirur	JMFC, Parappanangadi	Smt. Vincy T.V. (Sl.No.10)
3	Shri Baiju T.D., Principal Munsiff, Kollam	Judicial Magistrate of the First Class-I, Kollam	Shri Rakesh M.G. (Sl.No.11)	Shri Rakesh M.G. (Sl.No.11)
4	Shri V.K.Unnikrishnan JMFC-II, Hosdurg	Judicial Magistrate of the First Class-I, Kasargod	JMFC-I, Hosdurg	CJM, Kasaragod
5	Shri V.K. Subramanian Namboodhiri, JMFC Koothuparamba	Judicial Magistrate of the First Class-II, Mananthavady	Munsiff, Koothuparamba	Munsiff-Magistrate, Mananthavady
6	Smt. Vinitha V., Munsiff, Thalassery	Judicial Magistrate of the First Class-I, Thalassery	Continue to hold	JMFC-I, Kannur
7	Smt. Sherine Agnes Fernadez Munsiff, Pathanamthitta	Judicial Magistrate of the First Class-II, Pathanamthitta	Continue to hold	Shri Atheek Rahman (Sl.No.9)
8	Shri Antony Shelman, JMFC-I, Cherthala	Judicial Magistrate of the First Class-II, Cherthala	Continue to hold	Assume charge



9	Shri Atheek Rahman, JMFC-II Pathanamthitta	Judicial Magistrate of the First Class-I, Pathanamthitta	Smt. Sherine Agnes Fernadez (Sl.No.7)	Assume charge
10	Smt. Vincy T.V., JMFC-I, Tirur	Munsiff, Tirur	Shri M.R.Sasi (Sl.No.2)	Assume charge
11	Shri Rakesh M.G. JMFC-I, Kollam	Principal Munsiff, Kollam	Shri Baiju T.D. (Sl.No.3)	Shri Baiju T.D. (Sl.No.3)
12	Smt. Alpha Mamai, JMFC-I, Kasaragod	Judicial Magistrate of the First Class-II, Hosdurg	CJM, Kasaragod	JMFC-I, Hosdurg

The officers at Sl. No.1, 3, 6, 7, 8, 9,10 & 11 are not eligible for transfer grant and joining time.

The Officers are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

In the event of a relieving officer / relieved officer happens to be absent on the date of his / her taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.



(By Order),

(Handwritten signature)

K.Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(12 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm
(with C/L)

The Director of Public Relations, Thiruvananthapuram.

The Director and Addl. Director of Kerala Judicial Academy.

The The District Judge and Chief Judicial Magistrate, Kollam, Pathanamthitta,
Ernakulam , Manjeri, Kalpetta, Thalassery & Kasaragod

The Officers & Courts concerned

The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.

The Public Relations Officer, High Court.

The Confidential Assistants to the Registrars, High Court.

The B2, B3, B4, B5, C1, D2, D12, E1, I1seats,

The Inspection Cell, e-courts cell & Computer Cell.

The Kerala Judicial Academy, High Court.

The Administrative Records Section, High Court (2 copies)

Copy submitted to :

PS to the Honourable Judges